

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1238(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.08.2019

NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s.  
Dev Landcon Pvt. Ltd.

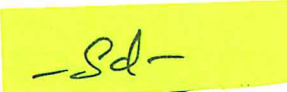
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

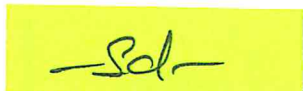
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present: None

**ORDER**

Present none. In the interest of justice, adjourned to 20<sup>th</sup> September, 2019.

  
(L. N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)